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C.A.No. 7731 OF 1997
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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.....L.....I.....T.....T.....T.....T.....T.....T.....J.....
ITEM NO.101 (PH) COURT NO.6 SECTION-XV

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.7731/1997

Hari Shankar Sharma & Ors. .. Appellant (s)

Vs.

M/s Artificial Limbs Mafg. .. Respondent(s)
Corpn. & Ors.

(With appln(s) for taking additional document on record
and stay and taking additional document on record and
office report)

DATE : 7.11.2001 : This/These matter (s) was/were
called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MRS.JUSTICE RUMA PAL

For Appellant (s) : Mr. Yogeswar Prasad, Sr. Adv.
Ms. Rachna Gupta, Adv.
Mr. R.M. Shukla, Adv.
Dr. I.P. Singh, Adv.
Mr. Anuvrat, Adv.
Ms. Sangeeta Dahiya, Adv.

For Respondent (s) : Mr. S.B. Sanyal, Sr. Adv.
Mr. K.K. Rai, Adv.
Mr. Devashish Bharuka, Adv.

Mr. S.K. Sabharwal, Adv.(NP)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Mr. Yogeswar Prasad, learned senior advocate
resumed arguments at 10.30 a.m. and concluded at 10.55
a.m. Thereafter, Mr. S.B. Sanyal, learned senior
advocate started arguments and concluded at 11.15 a.m.
Arguments concluded. Judgment reserved.

.SP1

Charanjit

(Om Prakash)
Court Master